

(b) the progress made on each project and the reasons for delay, if any, and the extended time approved by the clients in each contract at home and abroad ;

(c) the reasons for not signing any new contract abroad by the National Building Construction Corporation during 1983 ; and

(d) the outstanding payments for each work completed by the National Building Construction Corporation in Libya and Iran during the year 1983 and during January, 1984 and since when these payments have been pending ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :** (a) and (b). A statement is laid on the Table of the Sabha. [Placed in Library. See No, LT-8081/84].

(c) During 1983, the NBCC has signed one contract valued at Rs. 341 lakhs (in Indian currency) for the expansion of Bir Hospital at Kathmandu, Nepal. The NBCC has further reported that tenders for several prestigious works in Syria, Yemen Arab Republic, Libya and Iraq have been submitted by them on which the clients have not yet taken the final decision.

(d) A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-8081/84].

#### **Development of Fish Farming in Brackish Water in Orissa**

6023. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken steps for the development of fish farming in the brackish water ;

(b) whether any such steps have been taken in this regard in Orissa ;

(c) if so, the total hectares of land allocated to Orissa, funds earmarked and Central assistance provided so far for the development of brackish water fish farming ; and

(d) the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) and (b). Yes, Sir.

(c) and (d). Under the centrally sponsored scheme of brackish water fish farming an area of 175 ha. has been allotted to Orissa during the Sixth Plan period.

A proposal for brackish water Fish/prawn farming at Mudirath in Chilka lake area to cover 16 ha. at a total cost of Rs. 8 lakhs under the Scheme was sanctioned in November, 1983. A sum of Rs. four lakhs as Central share has been released to Orissa for this project.

#### **Compensation to Muster Roll Workers of CPWD Injured on Duty**

6024. **SHRI K.B.S. MANI :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether some of the muster roll workers of Electrical Construction Division IV of CPWD, New Delhi, sustained injuries while on duty during the year 1982, if so, the particulars of the muster roll workers and date of injuries sustained on duty alongwith the post of worker ;

(b) the circumstances under which no compensation had been paid to such workers so far ; and

(c) what action Government propose to take against the officials responsible for causing avoidable delay and harassment to the workers in respect of payment of compensation ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :** (a) No.

(b) and (c). Does not arise.

#### **Regularisation of Workers in CPWD, Delhi**

6025. **SHRI K.B.S. MANI :** Will the Minister of WORKS AND HOUSING be